

HIGH COURT OF TRIPURA
AGARTALA

No. F.42 (1)-HC/2016-19/5947-6045

Dated, Agartala, the 2nd April, 2019

NOTIFICATION

It is hereby notified for information of all concerned that the High Court of Tripura and the Courts subordinate thereto falling under 1-Tripura West Parliamentary Constituency shall remain closed on **11th April, 2019 (Thursday)** and the Courts subordinate to the High Court falling under 2-Tripura East Parliamentary Constituency shall remain closed on **18th April, 2019 (Thursday)** in pursuance of Notification No.F.17(13)/GA(SA)/2012/896 dated 1st April, 2019 issued by the State Government in General Administration (SA) Department.

The 20th April, 2019 (Saturday) shall be the Court Working day of the High Court of Tripura in lieu of 11th April, 2019 (Thursday).

By Order

Sd/-
(S. G. CHATTOPADHYAY)
REGISTRAR GENERAL

Copy to:-

1. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to His Lordship, Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to His Lordship, Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Advocate General, Tripura, Agartala.
5. The Secretary General, Supreme Court of India, New Delhi
6. The Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi.
7. The Registrar General, High Court of Allahabad, **Allahabad**/ High Court of Andhra Pradesh, **Hyderabad**/ High Court of Bombay, **Mumbai**/ High Court of Calcutta, **Kolkata**/High Court of Chhattisgarh, **Bilaspur**/ High Court of Delhi, **New Delhi**/Gauhati High Court, **Guwahati**/ High Court of Gujarat, **Ahmedabad**/ High Court of Himadhal Pradesh, **Shimla**/High Court of Jammu & Kashmir, **Jammu**/High Court of Jharkhand, **Ranchi**/ High Court of Karnataka, **Bengaluru**/ High Court of Kerala, **Ernakulam, Kochi**/ High Court of Madhya Pradesh, **Jabalpur**/ High Court of Madras, **Chennai**/ High Court of Manipur, **Imphal**/ High Court of Meghalaya, **Shillong**/ High Court of Orissa, **Cuttack**/High Court of Patna, **Bihar**/ High Court of Punjab & Haryana, **Chandigarh**/High Court of Rajasthan, **Jodhpur**/High Court of Sikkim,**Gangtok**/ High Court of Uttarakhand, **Nainital**.

8. The Chairman, Bar Council of Tripura, Agartala.
9. The President, High Court Bar Association, High Court of Tripura, Agartala.
10. The Secretary, High Court Bar Association, High Court of Tripura, Agartala.
11. The LR & Principal Secretary, Law Department, Government of Tripura, Agartala
12. The Secretary, Tripura Bar Association, Agartala.
13. The President, All Bar Associations of Tripura.
14. The District & Sessions Judge, South Tripura District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura District, Agartala/ North Tripura District, Dharmanagar/ Khowai Judicial District, Khowai/ Unakoti Judicial District, Kailashahar/ Dhalai Judicial District, Ambasa/ Sepahijala Judicial District, Sonamura . They are requested to circulate the same to all the Courts & Bar Associations under their respective jurisdiction.
15. The Judge, Family Court, Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District/Kailashahar, Unakoti Judicial District.
16. The Assistant Solicitor General, Government of India, High Court of Tripura, Agartala.
17. The Public Prosecutor, High Court of Tripura, Agartala.
18. The Govt. Advocate, High Court of Tripura, Agartala.
19. The Registrar (Vigilance), High Court of Tripura, Agartala.
20. The Registrar (Judicial), High Court of Tripura, Agartala.
21. The Registrar (Admn., P&M), High Court of Tripura, Agartala.
22. The Joint Registrar, High Court of Tripura, Agartala.
23. The Chief Judicial Magistrate, North Tripura Judicial District, Dharmanagar/ South Tripura Judicial District, Belonia/ Dhalai Judicial District, Ambassa/ West Tripura Judicial District, Agartala/Khowai Judicial District, Khowai / Sepahijala Judicial District, Sonamura/ Gomati Judicial District, Udaipur/ Unakoti Judicial District, Kailashahar.
24. All Deputy Registrars, High Court of Tripura, Agartala.
25. The Chief Librarian, High Court of Tripura, Agartala.
26. All Assistant Registrars, High Court of Tripura, Agartala.
27. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload the same in the official Website of the High Court.
28. All Superintendents, High Court of Tripura, Agartala.
29. The Sr. Grade Translator, Paper Book Section, High Court of Tripura, Agartala.
30. The Bench Section (all concerned), High Court of Tripura, Agartala.
31. Notice Board.
32. Order File.


2.4.19

REGISTRAR GENERAL